

13.42 1/2 hrs.

**STANDING COMMITTEE ON
INDUSTRY**

Fourth Report

[English]

SHRI MANORANJAN BHAKTA (Andman & Nicobar Islands): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Fourth Report of the Department-Related Parliamentary Standing Committee on Industry on the Status of Mini Steel Plants.

13.42 3/4 hrs.

**STANDING COMMITTEE ON
SCIENCE AND TECHNOLOGY,
ENVIRONMENT AND FORESTS**

Sixth Report

[English]

SHRIMATI BHAVNA CHIKHLIA (Junagarh): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Sixth Report of the Department-Related Parliamentary Standing Committee on Science and Technology, Environment and Forests, on the Annual Report of the Department of Science and Technology for the year 1992-93.

13.43 hrs.

**JOINT PARLIAMENTARY
COMMITTEE TO SUGGEST
FACILITIES AND REMUNERATION
FOR MEMBERS OF PARLIAMENT**

Interim Report

MR. SPEAKER: We shall now go to Item No. 32

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, before the next report is laid I have to say that I have been advised by the leaders of two political parties, namely, Comrade Somnath Chatterjee and Comrade Indrajit Gupta to indicate to the House and to you that the report which is being presented now is without their consent. They have serious reservations about that.

MR. SPEAKER: Have they signed it or not?

SHRI NIRMAL KANTI CHATTERJEE: No, they have not signed it because they were not present. It is most unfortunate. They had other appointments.

MR. SPEAKER: You are making a statement, be careful about it, because you say that they were not present and if they were present then it will create a problem.

SHRI NIRMAL KANTI CHATTERJEE: I am describing a fact, Sir.

MR. SPEAKER: They do it carefully.